## **Declaration or Assets and Liabilities**

Year 2023-24

I, Sanjay Kumar-3 son/daughter/wife of Late Giraja Prasad aged about 57 Years, belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as **Under Secretary** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.		Self	Spouse name (s) (Smt. Gita Kumari)	Dependant 1 (Son) Nirankar	Dependant- 2 (Son)	Dependant-
(i)	Cash	ya 20,000	50,000	10,000	-	-12
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	70,000.96/-	About-1,40,000/- BOI Savings Account	About- 10,000/-SBI Saving Account	- 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1	
(iii)	Bonds, Debentures and shares in Companies	44,381.08 (share)	About-5,40,000/- (share& MF)- 6,000/- F.D. Sahara India)	About- 11,40,000/- (share& MF)-	-	7 J = 1873
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(LIC Policy No- 513771664) Rs: 3577/- annual Premium		(LIC Policy No- 519386281) Rs. 3133/- annual Premium		
(v)	Motor Vehicles (details of make, etc.)	BR-01-AZ- 0696 (2010)Bike Hero		BR-01-EW- 9740 (2020)Bike Honda		
(vi)	Jewellery (give details of weight and value)	Gold-25 gram Approx - 1,25,000/-	Gold-60 gram Approx- 3 Lacs Silver-250 gram Approx- 16,500	Gold-10 gram Approx- 40,000 Silver-100 gram Approx- 7,500/	Gold-10 gram Approx- 50,000	
(vii)	Other assets, such as values of claims / interests				- 1	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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[Note: Properties in joint ownership indicating the extent of joint ownership will be indicated] also

have to be indicated]

SI. No	Description	Self	Spouse name (s) (Smt. Gita Kumari)	Dependant-1 (Son) Nirankar	Dependant-2 (Son)	Dependant-
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1.17 Acre (Parrental Land) Vill- Rahimpur, Rahui (Nalanda)			-	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		-			71 Mag (* * * * * * * * * * * * * * * * * * *
(iii)	THE RESERVE OF THE PARTY OF THE					
(iv)	The state of the s	Parrental Home vill-Rahimpur, Rahui Dist.Nalanda (Bihar) 803119				
(v)	Other (such as interest in property)		-	-	G	-

I give herein below the details of my liabilities / over dues to public financial (2) and government dues:-

institutions

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	<u>-</u>	-
401	(iii) Government Dues:  (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		

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Cad	Cadre		BIHAR VIDHAN SABHA SACHIWALAYA			
	ss/Group	:- ::	Α	(A/B/C)		
			5 0 1 5 1 5 1 5 1 5 1 5 1 5 1 5 1 5 1 5	(A/D/C)		
Date of Birth :-		1-1-1-1	0 4	0 1 1 9 6 7	(DD/MM/YYYY)	
Gen	der	:	M	(M/F)		
GPF	CPF/PRAN No.	:	PTS/BL	A-1130	Market St. Sec.	
C	Personal Detail					
	(iv) Property Tax				(No. 1) (No. 1	
	(iii) Sales Tax [ Only in case of proprietary business]		of	e de la companya de l	100	
	assessment year upto which wealth Tax return filed.]			į.		
	year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]  (ii) Wealth Tax [Also indicate the			ADGPK-7893J		
			A STATE OF THE PARTY OF THE PAR	90000/- (2023-24)		
(b)	(i) Income Tax including surcharge [Also indicate the assessment			organization of the control of the c		
	helicopters) (f) Other dues,	if any		1860 (1860) 1861 (1860) 1863 (1860)	7	
	(e) dues to departments dealing with governments transport (including aircraft and					
	with telephones					
	(d) dues to dep	artments d	lealing	4806		

Signature: Sanfuflluma

Place: PATNA Name of Employee: SANJAY KUMAR-3

Date: 05.02.2024. Designation: Under Secretry

Department: BIHAR VIDHAN SABHA SACHIWALAYA

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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